					nere for previous Lis					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
il. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	432	4724091249	379	2803135613	18.87		186536134	1734419502	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	7163506733	3	6644406193	44.74	0	0	519100540	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	7	2108304738	3	2062908579	13.89		0	45396159	<u>Annexure 4</u>
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	1	178648845	1	13689469	0.09		0	164959376	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	18	335473230	12	237235371	1.60		922202	97315657	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	4	3926858964	2	3089797574	20.81		0	837061390	<u>Annexure 9</u>
	Total	465	18436883759	400	14851172799	100.00	0	187458336	3398252624	